Name of the Corporate Debtor: PERFECT ENGINE COMPONENTS PRIVATE LIMITED; Date of Commencement of CIRP: 25-04-2023; List of Creditors as on: 30-10-2023; Name of IP: Mr. Anil Kohli; Process Number: 1; Last 5 digitof registration number: 10219

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3507995972	1	3501495972	93.19	0	6500000	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	157471651	1	157471651	4.19	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	89	5306349	89	5306349	0.14	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	5790179	2	0	0.00	0	0	5790179.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	78	94418857	78	93272019	2.48	0	131907	989779	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		171	3770983008	171	3757545991	100.00	0	6631907	6779958	